

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 48**

**IA 1155/2024 IN C.P. (IB)/1807(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES:      **BANK OF BARODA V/s TOPWORTH**  
**URJA & METALS LIMITED**

IBC Under Sec 9 Application under any other provisions- IB Code, 2016

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**ORDER**

**IA 1155/2024-**

1. Adv. Akshay Nagarajan for the Respondent No. 2 (Central Board of Investigation) is present and Adv. Anuj Bhattad for the Respondent No. 3 (Enforcement Directorate) is also present.
2. Ld. Counsel appearing for the CBI seeks further time to file reply.
3. Ld. Counsel appearing for the Enforcement Directorate also seeks further time to place the same on record.
4. List this matter on **26.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/